

**In the court of the Principal Senior Civil Judge,
Bangalore Rural District, Bangalore,
the following cases are posted on
10-12-2020**

Morning Session 11 am to 2 pm	Afternoon Session 3 pm to 5.45pm
<p><u>Evidence</u></p> <ol style="list-style-type: none">1. O.S. 257/20122. O.S. 408/20123. O.S. 443/20124. O.S. 833/20125. O.S. 1226/20126. O.S. 1355/20127. O.S. 118/20138. O.S. 1299/20139. O.S. 1312/201310. O.S. 1373/201311. O.S. 1503/201312. O.S. 202/201413. O.S. 475/201414. O.S. 1735/201415. O.S. 205/201516. O.S. 1687/201517. O.S. 1254/201718. O.S. 130/2018 <p><u>ADR</u></p> <ol style="list-style-type: none">19. O.S. 1141/201520. O.S. 1519/2018	<p><u>Hearing</u></p> <ol style="list-style-type: none">21. O.S. 126/201222. LAC 2/201323. O.S. 1637/201324. O.S. 253/2014 <p><u>Judgment</u></p> <ol style="list-style-type: none">25. O.S. 1724/201326. O.S. 35/201427. O.S. 1866/2015

Prl. Senior Civil Judge,
Bengaluru (R) Dist., Bengaluru

9/12/2020

Note: Other Cases are adjourned in the CIS

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In the Court of 1st Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru

Cause List

20 + 20 Cases listed for Hearing on 10.12.2020

MORNING SESSION


Sl. No	Case Nos.	Stage	Advocate	
			Plaintiff's Advocate	Defendant's Advocate
1	Misc 72/2019	Hearing	A C Subramanya	K P C
2	O.S. 645/2019	Hearing	Jayarama Reddy P	
3	O S 909/2019	Hearing	V N V	M R S
4	OS 1148/2019	Hearing	Kalyan R	D L K
5	OS 1432/2017	Evidence	H V S	L N H
6	OS 1859/2013	Evidence	N G S	
7	OS 1087/2015	Evidence	Anjana Murthy	
8	OS 1985/2015	Evidence	S Kumar	K S
9	OS 200/2017	Evidence	S Veema Reddy	Y P
10	OS 107/2018	Evidence	Hashim Saeed C S	R R
11	OS 1026/2018	Evidence	D S M	B S G
12	OS 4/2019	Evidence	Manjunath Reddy T	S C R
13	OS 264/2005	Evidence	B Vishwanath	K V R
14	Misc 10/2015	Arguments	Harish K	
15	OS 371/2017	Arguments	K Hanymantharayappa	
16	M V C 78/2017	Arguments	C Giribabu	Exparte
17	MA 54/2018	Arguments	S Shankarachara	
18	MA 35/2019	Arguments	V V G	
19	Misc 176/2019	Arguments	K N Prakash	

20	MA 6/2020	Arguments	K T D	H M G
21	GS 1059/2004	Arguments	K V Ramachandra	V J B
22	MA 110/2013	Arguments	G S Balagangadhar	
23	GS 685/2017	Arguments	Moon Light law	Exparte
24	MA 101/2017	Arguments	G S V	

AFTER NOON SESSION

Sl.No.	Cases Nos.	Stage	Advocate	
			Plaintiff Advocate	Defence Advocate
1	RA 88/2019	Hearing	Chandrashekararish	
2	Misc 60/2020	Hearing	B H Chikkanna	
3	OS 1126/2020	Hearing	Vinod Kumar	
4	OS 1161/2020	Hearing	T P Srinivasa	
5	OS 1361/2020	Hearing	C P Sundaresh	
6	OS 1806/2015	Issues	Sridhar	
7	OS 407/2017	Issues	B R Ananda	
8	OS 933/2015	Issues	Sridhar N	
9	OS 380/2007	Evidence	M S Varadarajan	V S K
10	OS 1524/2007	Hearing	Keshava Reddy	H M S
11	MC 63/2017	Appearance of party	Prabhakar	
12	OS 1367/2009	Judgment	V N R	P M S
13	MC 34/2020	Appearance of party	Radesh K	
14	Misc 64/2014	Orders	Pradeep C	
15	MC 26/2019	Orders	M A V	
16	OS 1825/2018	Objections	Manivannan	A S R

Note: Other cases are adjourned as per CIB.


 I Addl. Senior Civil Judge,
 Bengaluru Rural District, Bengaluru

List of cases posted on 10.12.2020 on S.O.P basis in the court of II Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru.

Morning Session					
01	OS.899/2017	Summons	16	OS.1092/2018	Hearing
02	OS.1475/2011	Objections	17	MA.62/2020	Hearing
03	OS.1177/2016	Objections	18	Ex.38/2018	Hearing
04	OS.881/2017	Summons	19	MC.333/2020	Hearing
05	RA.2/2020	Hearing	20	OS.71/2018	Arguments
06	Ex.62/2018	Notice	21	OS.1177/2019	Evidence
07	Ex.105/2010	Hearing	22	OS.1523/2019	Evidence
08	OS.66/2011	Hearing	23	OS.920/2013	Evidence
09	OS.1046/2011	Hearing	24	OS.695/2011	Evidence
10	OS.1205/2011	Hearing	25	OS.1013/2011	Evidence
11	OS.744/2013	Hearing	26	OS.1147/2013	Evidence
12	OS.1553/2013	Hearing	27	OS.922/2016	Evidence
13	OS.1002/2017	Hearing	28	OS.1038/2017	Evidence
14	FDP.42/2017	Hearing	29	OS.1099/2017	Evidence
15	OS.293/2018	Hearing	30	OS.1718/2019	Evidence

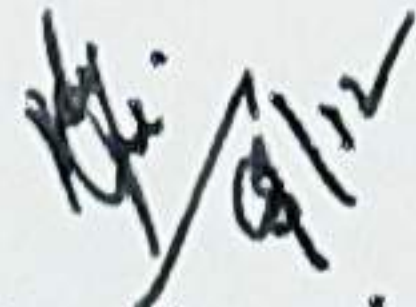
Afternoon Session					
31	OS.1681/2017	Summons	40	OS.1383/2020	Orders
32	OS.140/2018	Summons	41	OS.332/2019	Conciliation
33	OS.1813/2019	Summons	42	OS.1350/2020	Conciliation
34	OS.1920/2019	Summons	43	OS.1363/2016	Summons
35	OS.286/2020	Summons			
36	OS.1090/2016	Summons			
37	OS.504/2019	Summons			
38	OS.1001/2017	Notice			
39	Misc.93/2009	Appearance of party			

Note: Advocates and litigants are requested to follow the recent S.O.P issued by the Hon'ble High Court of Karnataka dated 12.11.2020.

sd/-
II Addl. Senior Civil Judge,
Bengaluru (R) District, Bengaluru.

In the Court of
III Addl. SENIOR CIVIL JUDGE
Bengaluru Rural District.,
Bengaluru.
Cause List Dated **10.12.2020**
CIVIL CASES

MORNING SESSION	AFTERNOON SESSION
<p><u>EVIDENCE</u></p> <p>1) OS. 2693/2005</p>	<p><u>HEARING</u></p> <p>11) MA. 48/2017 12) OS. 844/2018 13) OS. 1765/2018 14) OS. 846/2020</p>
<p><u>HEARING</u></p> <p>2) OS. 623/2011 3) OS. 1200/2011 4) OS. 1231/2011 5) OS. 827/2012 6) OS. 1188/2014 7) RA. 84/2014 8) OS. 1699/2014 9) OS. 1973/2014 10) OS. 1947/2015</p>	<p><u>ARGUMENTS</u></p> <p>15) Misc. 74/2017 16) MC. 178/2018</p> <p><u>APPEARANCE OF PARTY</u></p> <p>17) OS. 770/2006</p> <p><u>OBJECTIONS</u></p> <p>18) FDP. 18/2011 19) OS. 1921/2019</p>


III Addl. Senior Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by Hon'ble High Court of Karnataka.

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
10.12.2020**

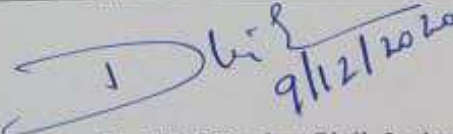
Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
<u>To hear on IAs</u> 1. O.S.120/2016 2. O.S.642/2015 3. O.S.45/2013 4. O.S.172/2020 5. O.S.418/2020 6. Misc.90/2012 7. O.S.455/2020 8.O.S.1068/2008	<u>To hear on IAs</u> 1.O.S.1129/2010 2.O.S.746/2012 3. O.S.1752/2019 4. O.S.787/2014 5. M.A.26/2019 6. O.S.23/2013 7.O.S.1602/2013 8.O.S.177/2016
Evidence	Evidence
1. O.S.315/2004 2. O.S.536/2013 3.O.S.1086/2010	

Sd/-
IV ASCJ 09.12.2020
Bengaluru Rural District, Bengaluru.

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 10.12.2020

<u>Morning Session</u>	<u>After Noon Session</u>
<u>Hearing</u> 1) OS. 1698/2007 2) OS. 1699/2007	<u>Hearing</u> 1) OS. 1551/2007 2) OS. 173/2007 3) OS. 2473/2007 4) OS. 1776/2013 5) OS. 1796/2013 6) OS. 1831/2013 7) FDP. 54/2015 8) OS. 459/2016 9) MC. 227/2020 10) OS. 1254/2020 11) MA. 85/2020
<u>Evidence</u> 3) LAC. 7/2008 4) OS. 994/2008 5) LAC. 10/2008 6) OS. 469/2009 7) OS. 491/2011 8) OS. 699/2011 9) OS. 1091/2011 10) OS. 1102/2011 11) OS. 149/2012 12) OS. 208/2015 13) OS. 460/2015 14) OS. 1108/2015 15) OS. 703/2016 16) OS. 1068/2016	<u>Arguments</u> 12) Misc. 53/2015 13) OS. 208/2016 14) OS. 1097/2016
<u>Arguments</u> 17) OS. 1105/2006 18) OS. 1410/2008 19) OS. 2119/2008 20) OS. 818/2009	<u>Pre conciliation for E Lok Adalath</u> 15) OS. 376/2015 16) OS. 392/2013 17) OS. 479/2013 18) OS. 493/2013 19) OS. 541/2013 20) OS. 596/2013


9/12/2020

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.

**In The Court Of VI Addl. Senior Civil Judge, Bengaluru
Rural District, Bengaluru the following cases are posted on
10.12.2020**

Morning Session			After Noon session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. 428/2007	Summons	1	O.S. 25/2016	Hearing
2	O.S.761/2014	Summons	2	O.S. 145/2017	Hearing
3	O.S. 897/2015	Summons	3	O.S. 1741/2008	A.D.R
4	O.S. 752/1995	Hearing	4	O.S. 244/2009	A.D.R
5	O.S. 2599/2006	Hearing	5	O.S. 859/2009	A.D.R
6	O.S. 2714/2006	Hearing	6	O.S. 782/2011	A.D.R
7	O.S. 769/2015	Hearing	7	O.S. 92/2014	A.D.R
8	FDP 25/2015	Hearing	8	O.S. 128/2014	A.D.R
9	O.S. 1025/2020	Hearing	9	O.S. 135/2014	A.D.R
10	M.C. 337/2020	Hearing	10	O.S. 443/2014	A.D.R
11	O.S. 1332/2020	Hearing	11	O.S. 669/2014	A.D.R
12	R.A. 79/2020	Hearing	12	O.S. 766/2014	A.D.R
13	O.S. 1366/2020	Hearing	13	O.S. 1189/2014	A.D.R
14	O.S. 1514/2014	Evidence	14	O.S. 1461/2014	A.D.R
15	O.S. 1598/2014	Evidence	15	O.S. 1594/2014	A.D.R
16	O.S. 15/2014	Evidence	16	O.S. 261/2015	A.D.R
17	O.S. 608/2007	Evidence	17	O.S. 1308/2016	A.D.R
18	O.S. 1030/2007	Evidence	18	O.S. 429/2017	A.D.R
19	O.S. 8/2012	Evidence	19	O.S. 712/2009	Orders
20	O.S. 1306/2015	Evidence	20	O.S. 1374/2020	Orders

Date : 10.12.2020
Place : Bengaluru

ht *09/12/2020*
VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.

Note : Other cases listed on 10.12.2020 are adjourned in the CIS, as per SOP.